

^

ITEM NO.22

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).29284/2012

(From the judgement and order dated 25/05/2012 in SA No.1190/1976 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

VED PRAKASH

Petitioner(s)

VERSUS

PHOOL CHAND & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and with prayer for interim
relief and office report)

Date: 12/10/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Mr. Sanjay Kumar Tyagi, Adv.
Mr.P.Gautam, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master